the Damodar Valley Corporation and the Government of West Bengal and will be laid on the Table of the Sabha as soon as possible.

SUSPENSION OF OFFICERS OF THE SOUTH EASTERN RAILWAY

- *419. SHRI BHUPESH GUPTA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that the Deputy Chief Engineer (Construction) and a District Engineer of the South-Eastern Railway have been suspended;
- (b) what are the grounds for their suspension; and
- (c) whether the investigations in those cases have been entrusted to the Special Police Establishment?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) Yes.

- (b) The standard of construction work, executed under their supervision, has been found to be below the specifications laid down for such work.
- (c) Departmental action has instituted. The Special Police Establishment have also been authorised to investigations.

STATE TRADING IN FOODGRAINS

f Dr. Z. A. AHMED: | SHRI V. PRASAD RAO: ♦420. ^ SHRI PERATH NARAYAN NAIR: I^SHRI BHUPESH GUPTA:

Will the Minister of FOOD AGRICULTURE be pleased to state:

- (a) the basis on which the licens ing of the wholesale trades is made under the scheme for State Trading an Foodgrains; and
- (b) whether it is a fact that a number of State Governments cerned have chosen t!o rely almost

to Questions wholly on wholesale traders for procurement of foodgrains?

THE MINISTER FOOD OF AGRICULTURE (SHRI A. P. JAIN): (a) The licensing is done under the I "Licensing Orders" issued by the State Governments. The definition of a wholesaler varies somewhat from State to State, but broadly speaking it covers dealers who purchase, sell or store for sale, more than a specified quantity, the quantity varying from ten maunds to hundred maunds in the different

(b) In some States, purchases are being made on a system of levy on mills and/or wholesale trade, at controlled prices as contemplated by the Scheme of State trading. In certaii. States, particularly surplus States, purchases are being made on a voluntary system from anyone who offers to sell to Government, at the purchase price fixed by the Government. In order that the farmer is paid his legitimate price the State Governments were advised to make arrangements for buying direct from the farmer also and some of the Governments have actually made such arrangements.

INCREASE IN PRODUCTION OF PADDY BY EFFORTS OF N.E.S. BLOCKS

- •265. SHRI P. A. SOLOMAN: Will the Minister of Community Development and COOPERATION be pleased to state:
- (a) whether any increase has taken place in the production of paddy by the efforts of the National Extension Service Blocks during the last fiscal year; and
- (b) if so, what is the quantitative increase of paddy-production in each State in the last fiscal year?

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. D. MISRA): (a) and

•{•Transferred from the 4th May, 1959.

(b) The efforts of the National Extension Service have resulted in increase in "the production of paddy in the block areas as borne out by ;he studies conducted by the National Sample Survey upto the year 1957-58. The figures for the year 1958-59 are not yet available?

RICE MILLS

148. SHRI DEOKINANDAN NARA YAN: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) the number of rice mills registered in the country up to 31st March, 1959, Statewise; and
- (b) the number of rice mills newly established in the year 1958-59 and thereafter?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) and (b). A statement is attached giving the desired information which is available in respect of only certain States and Union territories. [See Appendix XXV, Annexure No. 32.]

ASSISTANT DIRECTOR OP ANIMAL HUS-BANDRY, DELHI ADMINISTRATION

- 149. SHRI PURNA CHANDRA SHARMA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether it is a' fact that some departmental enquiry against the present Assistant Director of Animal Husbandry, Delhi Administration, has been instituted:
- (b) if so, what are the charges framed against this officer;
- (c) whether orders were passed to revert the officer concerned to the Government of Punjab but those orders have since been withheld; and
 - (d) if so, the reasons therefor?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) No. 16 RSD—3.

- (b) Does not arise.
- (c¹) No orders have been passed for the reversion of the officer.

to Questions

(d) Does not arise.

RECRUITMENT OF KHALASHIS FOR KHARAGPUR WORKSHOP

- 150. SHRI BHUPESH GUPTA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether the Railway authorities made an announcement in 1957 for recruiting 1,000 khalashis for the Kharagpur Workshop;
- (b) if so, how many persons applied and how many were selected; and
- (c) how many have been actually employed?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) Yes.

- (b) 42,990 candidates applied directly and 1521 candidates from the local Employment Exchange were also considered, 1051 candidates were selected.
 - (c) 145.

COMPLAINTS ABOUT "2" TYPE QUARTERS AT KHARAGPUR

- 151. SHRI BHUPESH GUPTA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government have received any complaints about "2" type quarters in the old settlement, Kharagpur;
- (b) when the quarters were built, and whether their cost of construction has already been realised through rent;
- (c) whether the rent of these quarters has recently been increased; and
 - (d) if so, what is the rate of increase?